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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O. A. No. 287 of 2013
Cuttack, this the 13th day of May, 2013

Niranjan Patnaik,
Aged about 57 years,
Son of Late Minaketan Patnaik,
Leading Fireman,
At/Po.INS Chillika,
Dist. Khurda.

.....Applicant
(Advocate(s) : Ms.M.Ghose, Ms.J.M.Rath)

VERSUS
Union of India Represented through

1. (SSR Rao),
Chief Administrative Officer,
Command Civilian Personnel Officer,
For Flag Officer Commanding in Chief,
For Chief Staff Officer (P&A),
Eastern Naval Command,
Naval Base,
Visakhapatnam-530 014.
2. (T.Sudhakar),
Commandore,
Chief Staff Officer (P&A),
For Flag Officer Commanding in Chief,
Naval Base,
Visakhapatnam
3. The Commanding Officer,
I.N.S.Chilika,
Dist. Khurda,
Odisha. Respondents

(Advocate: Mr. G.P.Mohanty)

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ORDER

CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

.....
Heard Ms.Meera Ghosh, Learned Counsel for the Applicant and Mr.G.P.Mohanty, Learned Additional CGSC appearing for the Respondent- Department and perused the records.

Admit. Issue notice to the Respondents requiring them to file counter within a period of eight weeks from the date of receipt of notice after serving copy thereof on the other side, who is allowed three weeks' time to file rejoinder, if any, afte serving copy thereof on the other side.

In so far as interim relief, prayed for in these OAs is concerned, Mr.Mohanty, Learned Additional CGSC appearing for the Respondent- Department prays four weeks' time to obtain instruction and file reply/objection. In view of the above, while allowing four weeks' time to Mr.Mohanty to obtain instruction and file objection, if any, to the prayer for interim relief, as an ad interim measure, it is hereby directed that status quo as of date in so far as relieve of the applicant from the post/place from which they

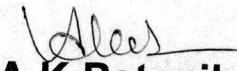
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have been transferred shall be maintained till next date. Put up these matters after four weeks.

Copy of this order be given to Learned Counsel for both sides and sent to the Respondents along with notices.


(R.C.Misra)
Member (Admn.)


(A.K.Patnaik)
Member (Judl.)